

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd NOVEMBER, 2022, 10:30 A.M.

TP No. 255/CTB/2019, (CP(IB) No. 593/KB/2017), IA (IB) No. 173/CB/2022
 IA (IB) No. 12/CB/2022, IA (IB) No. 249/CB/2022, IA (IB) No. 288/CB/2022
 IA (IB) No. 300/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

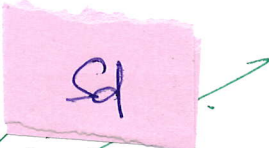
Name of the Company	State Bank of India -Vs- Coastal Projects Ltd.
Under Section	7 IBC

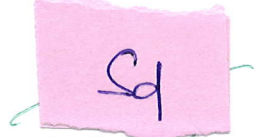
For Petitioner (s) :

For Respondent (s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing today.
 Adjourned to 19.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)